

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :03-12-2025

Date : 03.12.2025

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
97700/2025	03.12.2025	ABLAPL-13442/2025	BYOMAKESH TRIPATHY	C.O.		Order Dtd. 2025-11-28		(Se No-
97701/2025	03.12.2025	ABLAPL-13476/2025	B BEHERA	C.O.		Order Dtd. 2025-11-28	BAIL-2	(Se No-18)
97702/2025	03.12.2025	ABLAPL-13445/2025	B BEHERA	C.O.		Order Dtd. 2025-11-28		(Se No-18)
97703/2025	03.12.2025	ABLAPL-13446/2025	RK MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-11-28		(Se No-18)
97704/2025	03.12.2025	BLAPL-6663/2025	MK MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Se No-18)
97705/2025	03.12.2025	BLAPL-12033/2025	BB MALLICK	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Se No-18)
97706/2025	03.12.2025	BLAPL-11412/2025	SARBESWAR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Se No-18)
97707/2025	03.12.2025	BLAPL-8334/2025	PANCHANAN PANIGRAHI	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Se No-18)
97708/2025	03.12.2025	ABLAPL-13453/2025	DEBASIS SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-27		(Se No-18)
97710/2025	03.12.2025	BLAPL-11394/2025	MANGU NANDY	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Se No-18)
97711/2025	03.12.2025	ABLAPL-13529/2025	SANKET KANUNGO	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-1	(Se No-
97712/2025	03.12.2025	BLAPL-5299/2025	DP DASH	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	BAIL-1	(Se No-
97713/2025	03.12.2025	WP (C) - 34281/2025	RANJAN KUMAR NAYAK	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	WRIT BRANCH-1	(Se No-
97714/2025	03.12.2025	BLAPL-	J KAMILA	C.O.	COURT	Order Dtd. 2025-12-01		(Se

		9659/2025			NO. 17			No-
97716/2025	03.12.2025	BLAPL-8928/2025	J KAMILA	C.O.	COURT NO. 17	Order Dtd. 2025-12-01		(Se No-
97725/2025	03.12.2025	WP (C) - 33601/2025	S. K. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-11-26	WRIT BRANCH-4	(Se No-27)
97726/2025	03.12.2025	WP (C) - 34034/2025	A.P. SAHOO	C.O.	COURT NO. 17	Order Dtd. 2025-11-29	WRIT BRANCH-5	(Se No-21)
97727/2025	03.12.2025	WP (C) - 34010/2025	K. K. JENA	C.O.	COURT NO. 17	Order Dtd. 2025-11-29		(Se No-21)
97728/2025	03.12.2025	WP (C) - 30462/2025	S. K. BISWAL	C.O.	COURT NO. 17	Order Dtd. 2025-12-01	WRIT BRANCH-5	(Se No-47)
97729/2025	03.12.2025	WP (C) - 32600/2025	A. PATTANAIAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-22	WRIT BRANCH-2	(Se No-
97730/2025	03.12.2025	WP (C) - 33729/2025	A. K. SAHOO	C.O.	COURT NO. 16	Order Dtd. 2026-01-26	WRIT BRANCH-4	(Se No-19)
97731/2025	03.12.2025	WP (C) - 28530/2024	B. R. SENAPATI	C.O.	COURT NO. 9	Order Dtd. 2026-01-26		(Se No-19)
97732/2025	03.12.2025	WP (C) - 34112/2025	K. MANDAL	C.O.	COURT NO. 9	Order Dtd. 2025-12-01	WRIT BRANCH-5	(Se No-32)
97733/2025	03.12.2025	WP (C) - 13184/2025	N. K. ROUT	C.O.	COURT NO. 5	Order Dtd. 2025-12-10		(Se No-32)
97734/2025	03.12.2025	WP (C) - 34002/2025	K. NAYAK	C.O.	COURT NO. 5	Order Dtd. 2025-12-01		(Se No-32)
97735/2025	03.12.2025	WP (C) - 33487/2025	P. BEHERA	C.O.	COURT NO. 5	Order Dtd. 2025-11-29	WRIT BRANCH-4	(Se No-19)
97739/2025	03.12.2025	RPFAM-349/2025	B.BEHERA	C.O.	COURT NO. 16	Order Dtd. 2026-01-26		(Se No-19)
97740/2025	03.12.2025	RPFAM-77/2025	S.K.BISWAL	C.O.	COURT NO. 3	Order Dtd. 2026-01-26		(Se No-19)
97741/2025	03.12.2025	RPFAM-195/2025	M.MOHANTY	C.O.	COURT NO. 16	Order Dtd. 2026-01-26		(Se No-19)
97742/2025	03.12.2025	TRP (C) - 400/2025	G.SAHOO	C.O.	COURT NO. 16	Order Dtd. 2026-01-26		(Se No-19)
97743/2025	03.12.2025	TRP (C) - 399/2025	H.K.PATRA	C.O.	COURT NO. 16	Order Dtd. 2026-01-26		(Se No-19)

97744/2025	03.12.2025	CRLMP-1573/2025	S.BARIK	C.O.	COURT NO. 16	Order Dtd. 2025-12-01		(Se No-19)
97745/2025	03.12.2025	CRLMP-1558/2025	P.K.MISHRA	C.O.	COURT NO. 16	Order Dtd. 2025-12-01		(Se No-19)
97746/2025	03.12.2025	CRLMP-1561/2025	M.R.BARIK	C.O.	COURT NO. 16	Order Dtd. 2025-12-01		(Se No-19)
97747/2025	03.12.2025	CRLMP-1501/2025	B.DAS	C.O.	COURT NO. 16	Order Dtd. 2025-12-01		(Se No-19)
97748/2025	03.12.2025	CMP-179/2025	P.K.NAYAK	C.O.	COURT NO. 16	Order Dtd. 2025-11-25		(Se No-19)
97749/2025	03.12.2025	CRLMC-4670/2025	S.HOTA	C.O.	COURT NO. 16	Order Dtd. 2025-11-27		(Se No-19)
97750/2025	03.12.2025	WP (C) - 33863/2022	H K MOHANTA	C.O.	COURT NO. 16	Order Dtd. 2025-12-01	WRIT BRANCH-6	(Se No-24)
97751/2025	03.12.2025	CRLMC-3588/2025	B.SINGH	C.O.	COURT NO. 16	Order Dtd. 2025-12-01		(Se No-24)
97752/2025	03.12.2025	CRLREV-892/2025	B.SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-05		(Se No-24)
97753/2025	03.12.2025	CRLREV-174/2025	P.K.DAS	C.O.	COURT NO. 3	Order Dtd. 2026-01-12		(Se No-24)
97754/2025	03.12.2025	WP (C) - 31461/2025	M R ROUTRAY	C.O.	COURT NO. 3	Order Dtd. 2025-12-02	WRIT BRANCH-6	(Se No-35)
97755/2025	03.12.2025	CRLREV-695/2025	S.P.SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-05		(Se No-35)
97756/2025	03.12.2025	CRLREV-899/2025	R.K.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-22		(Se No-35)
97757/2025	03.12.2025	WP (C) - 14918/2022	B K SWAIN	C.O.	COURT NO. 3 OLD		WRIT BRANCH-7	(Se No-18)
97758/2025	03.12.2025	CRLREV-889/2025	S.P.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-05		(Se No-18)
97759/2025	03.12.2025	CRLMC-4296/2025	A.S.PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-10-22		(Se No-18)
97760/2025	03.12.2025	CRLMC-3832/2025	S.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-22		(Se No-18)
97761/2025	03.12.2025	WP (C) - 33848/2025	P K MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Se No-18)

97762/2025	03.12.2025	CONTC-5567/2025	T.SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-28		(Se No-18)
97763/2025	03.12.2025	WP (C) - 12548/2022	B N SHARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-28	WRIT BRANCH-1	(Se No-
97764/2025	03.12.2025	CONTC-5653/2025	A.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-28		(Se No-
97765/2025	03.12.2025	WP (C) - 12548/2022	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-28	WRIT BRANCH-1	(Se No-
97766/2025	03.12.2025	CONTC-6990/2024	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-28		(Se No-
97767/2025	03.12.2025	CONTC-5563/2025	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-28		(Se No-
97768/2025	03.12.2025	MSA-18/2025	K.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-28		(Se No-
97769/2025	03.12.2025	WP (C) - 22418/2019	S K BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-2	(Se No-34)
97770/2025	03.12.2025	WP (C) - 34267/2025	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(Se No-
97771/2025	03.12.2025	WP (C) - 34179/2025	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-
97772/2025	03.12.2025	WP (C) - 34219/2025	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	WRIT BRANCH-2	(Se No-34)
97773/2025	03.12.2025	WP (C) - 34221/2025	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	WRIT BRANCH-2	(Se No-34)
97774/2025	03.12.2025	WP (C) - 34242/2025	D SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-34)
97775/2025	03.12.2025	WP (C) - 33796/2025	B.K.MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01		(Se No-34)
97776/2025	03.12.2025	WP (C) - 24638/2025	N K ROUT	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-7	(Se No-15)
97777/2025	03.12.2025	WP (C) - 27621/2024	BISWABHUSAN MISHRA	C.O.	COURT NO. 1	Order Dtd. 5000-01-01		(Se No-15)
97778/2025	03.12.2025	CONTC-5744/2025	KEDARNATH PRADHANI	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-15)
97779/2025	03.12.2025	WP (C) - 21626/2022	B DAS	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-4	(Se No-37)
97780/2025	03.12.2025	WP (C) -	P K BARIK	C.O.	COURT	Order Dtd. 2025-12-02	WRIT	(Se

		34328/2025			NO. 1		BRANCH-5	No-32
97781/2025	03.12.2025	WP (C) - 34320/2025	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-32)
97782/2025	03.12.2025	CONTC-5632/2025	S. C. MEKAP	C.O.	COURT NO. 1	Order Dtd. 2025-11-28	CONTEMPT	(Se No-
97783/2025	03.12.2025	WP (C) - 34327/2025	P K BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	WRIT BRANCH-4	(Se No-27)
97784/2025	03.12.2025	WP (C) - 7896/2018	G C JENA	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	WRIT BRANCH-7	(Se No-48)
97785/2025	03.12.2025	CONTC-3776/2025	A P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-12-01		(Se No-48)
97786/2025	03.12.2025	CONTC-5235/2025	DR.PURUSOTTAM CHULI, P.NATH	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-48)
97787/2025	03.12.2025	CONTC-5152/2025	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-48)
97788/2025	03.12.2025	CONTC-5153/2025	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	CONTEMPT	(Se No-
97789/2025	03.12.2025	CONTC-5323/2025	K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-
97790/2025	03.12.2025	WP (C) - 6902/2025	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	WRIT BRANCH-3	(Se No-14)
97793/2025	03.12.2025	WP (C) - 5005/2018	A T NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	WRIT BRANCH-4	(Se No-17)
97794/2025	03.12.2025	WP (C) - 33201/2025	H K MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	WRIT BRANCH-6	(Se No-26)
97795/2025	03.12.2025	WP (C) - 33500/2025	BHAGABAN BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	WRIT BRANCH-4	(Se No-19)
97796/2025	03.12.2025	WP (C) - 28603/2025	S NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	WRIT BRANCH-6	(Se No-36)
97797/2025	03.12.2025	CRLREV-101/2025	D.NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-12-01		(Se No-36)
97798/2025	03.12.2025	WP (C) - 33271/2025	S K SAMAL	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	WRIT BRANCH-3	(Se No-28)
97799/2025	03.12.2025	WP (C) - 32664/2025	R K SAHU	C.O.	COURT NO. 21	Order Dtd. 2026-02-16	WRIT BRANCH (DIVISION BENCH-3)	(Se No-12)
97800/2025	03.12.2025	WP (C) - 448/2017	L K NAYAK	C.O.	COURT NO.	Order Dtd. 2025-11-28	WRIT BRANCH-2	(Se No-

						21			34
97801/2025	03.12.2025	WP (C) - 448/2017	P K SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-11-28	WRIT BRANCH-2	(Se No- 34)	
97803/2025	03.12.2025	WP (C) - 18114/2022	M K PATI	C.O.	COURT NO. 21	Order Dtd. 5000-01-01	WRIT BRANCH-7	(Se No- 18)	
97804/2025	03.12.2025	CRLMC-1356/2019	D SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-11-28	CRIMINAL MISC	(Se No-	
97805/2025	03.12.2025	CRLMC-1729/2019	D SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-11-28	CRIMINAL MISC	(Se No-	
97806/2025	03.12.2025	CRLMC-1730/2019	D SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-11-28	CRIMINAL MISC	(Se No-	
97807/2025	03.12.2025	CRLMC-1731/2019	D SWAIN	C.O.	COURT NO. 21	Order Dtd. 2025-11-28	CRIMINAL MISC	(Se No-	
97808/2025	03.12.2025	CMP-40/2024	D NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-11-28	WRIT BRANCH-6	(Se No- 54)	
97809/2025	03.12.2025	RSA-300/2011	P CH DAS	C.O.	COURT NO. 21	Order Dtd. 2025-11-28	SECOND APPEAL	(Se No-	
97810/2025	03.12.2025	CRLA-395/2019	P NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-12-02	CRIMINAL APPEAL	(Se No-	
97811/2025	03.12.2025	WP (C) - 19505/2022	M N MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2025-11-28	WRIT BRANCH-3	(Se No- 14)	
97824/2025	03.12.2025	BLAPL-11351/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-12-01		(Se No- 14)	
97849/2025	03.12.2025	ABLAPL-13221/2025	S DAS	C.O.	COURT NO. 21	Order Dtd. 2025-11-25		(Se No- 14)	
97850/2025	03.12.2025	WA-1606/2022	C R NAYAK	C.O.	COURT NO. 21	Order Dtd. 2025-11-27	WRIT APPEAL	(Se No-	
97851/2025	03.12.2025	WA-1606/2022	M/S. DR. PURUSOTTAM CHULI, P. NATH	C.O.	COURT NO. 21	Order Dtd. 2025-11-27	WRIT APPEAL	(Se No-	
97852/2025	03.12.2025	WA-1606/2022	M/S. DR. PURUSOTTAM CHULI, P. NATH	C.O.	COURT NO. 21	Order Dtd. 2025-11-27	WRIT APPEAL	(Se No-	
97853/2025	03.12.2025	WA-1589/2022	N K ROUT	C.O.	COURT NO. 21	Order Dtd. 2025-12-01	WRIT APPEAL	(Se No-	
97860/2025	03.12.2025	ABLAPL-13154/2025	P. K. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-11-24	BAIL-1	(Se No- 14)	

97864/2025	03.12.2025	CRLMP-1284/2025	SAPAN KUMAR LENKA	C.O.	COURT NO. 17	Order Dtd. 2025-11-26		(Se No-14)
97867/2025	03.12.2025	WP (C) - 30879/2025	P. K. PRADHAN	C.O.	COURT NO. 17	Order Dtd. 2025-11-29	WRIT BRANCH-4	(Se No-27)
97871/2025	03.12.2025	WP (C) - 31758/2025	K. C. PANDA	C.O.	COURT NO. 17	Order Dtd. 2025-12-02	WRIT BRANCH-6	(Se No-24)
97872/2025	03.12.2025	WP (C) - 6533/2025	S. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-02-06	WRIT BRANCH-2	(Se No-)
97873/2025	03.12.2025	WP (C) - 6886/2025	S. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-02-06	WRIT BRANCH-3	(Se No-14)
97874/2025	03.12.2025	CONTC-4664/2023	L. D. PANDA	C.O.	COURT NO. 21	Order Dtd. 2025-11-28	CONTEMPT	(Se No-)
97875/2025	03.12.2025	WP (C) - 32742/2025	S.K. SAMAL	C.O.	COURT NO. 21	Order Dtd. 2025-12-02	WRIT BRANCH-2	(Se No-34)
97876/2025	03.12.2025	WP (C) - 33539/2025	S.K.PRADHAN	C.O.	COURT NO. 21	Order Dtd. 2025-11-29		(Se No-34)
97877/2025	03.12.2025	WP (C) - 27047/2024	K. SAHOO	C.O.	COURT NO. 21	Order Dtd. 2025-11-29		(Se No-34)
97878/2025	03.12.2025	CRLMC-4717/2025	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Se No-34)
97879/2025	03.12.2025	WP (C) - 34038/2025	H. K. MOHANTA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-1	(Se No-)
97880/2025	03.12.2025	CRLA-709/2024	S.K.SUNDARA	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se No-)
97882/2025	03.12.2025	CRLMC-5043/2025	BISWARANJAN DALAI	C.O.	COURT NO. 3	Order Dtd. 2025-12-02		(Se No-)
97883/2025	03.12.2025	CRLMC-3401/2025	H.K.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-17		(Se No-)
97884/2025	03.12.2025	CRLMC-2306/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-07-02		(Se No-)
97885/2025	03.12.2025	CRLMC-642/2025	J.LENKA	C.O.	COURT NO. 15	Order Dtd. 9999-12-31		(Se No-)
97886/2025	03.12.2025	CRLMC-5063/2025	C.RANA	C.O.	COURT NO. 15	Order Dtd. 2025-12-02		(Se No-)
97887/2025	03.12.2025	CRLMC-4179/2025	A.K.RANA	C.O.	COURT NO. 15	Order Dtd. 2025-12-02	CRIMINAL MISC	(Se No-)
97888/2025	03.12.2025	CRLMC-	J.KAMILA	C.O.	COURT	Order Dtd. 2025-12-02		(Se No-)

		5054/2025			NO. 15			No-
97889/2025	03.12.2025	CRLMC-5036/2025	J.KAMILA	C.O.	COURT NO. 15	Order Dtd. 2025-12-02		(Se No-
97890/2025	03.12.2025	CRLMC-5061/2025	B.BARIK	C.O.	COURT NO. 15	Order Dtd. 2025-12-02		(Se No-
97891/2025	03.12.2025	CRLMC-5100/2025	B.P.NANDA	C.O.	COURT NO. 15	Order Dtd. 2025-12-02		(Se No-
97892/2025	03.12.2025	CRLMC-5099/2025	BIRAJA PRASAD NANDA	C.O.	COURT NO. 15	Order Dtd. 2025-12-02		(Se No-
97893/2025	03.12.2025	CRLMC-3556/2025	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-09-17		(Se No-
97898/2025	03.12.2025	WP (C) - 18116/2022	M K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-28	WRIT BRANCH-7	(Se No-18)
97899/2025	03.12.2025	WP (C) - 18117/2022	M K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-28	WRIT BRANCH-7	(Se No-18)
97900/2025	03.12.2025	WP (C) - 18118/2022	M K PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-28	WRIT BRANCH-7	(Se No-18)
97902/2025	03.12.2025	WP (C) - 34129/2025	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-7	(Se No-44)
97909/2025	03.12.2025	BLAPL-10939/2025	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	BAIL-1	(Se No-
97916/2025	03.12.2025	ABLAPL-13476/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-28	BAIL-2	(Se No-18)
97917/2025	03.12.2025	ABLAPL-13445/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-11-28		(Se No-18)
97922/2025	03.12.2025	BLAPL-12526/2025	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	BAIL-1	(Se No-
97924/2025	03.12.2025	BLAPL-11703/2025	RAMESH CHANDRA MAHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	BAIL-1	(Se No-
97925/2025	03.12.2025	BLAPL-9061/2025	PK BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Se No-
97932/2025	03.12.2025	CRLMP-1298/2025	B.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-8	(Se No-41)
97933/2025	03.12.2025	WP (C) - 29451/2025	GOPAL KRUSHNA NANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01		(Se No-41)

97934/2025	03.12.2025	WP (C) - 35845/2022	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-6	(Se No- 16)
97935/2025	03.12.2025	WP (C) - 33678/2025	J K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-03		(Se No- 16)
97936/2025	03.12.2025	WP (C) - 28695/2025	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-5	(Se No- 32)
97937/2025	03.12.2025	WP (C) - 35626/2022	M NAIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-01	WRIT BRANCH-4	(Se No- 19)
97938/2025	03.12.2025	WP (C) - 34429/2025	K K BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-7	(Se No- 16)
97939/2025	03.12.2025	WP (C) - 34431/2025	K K BHUYAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02	WRIT BRANCH-8	(Se No- 39)
97940/2025	03.12.2025	WP (C) - 14083/2023	B BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-05-11	WRIT BRANCH-3	(Se No- 28)
97941/2025	03.12.2025	WP (C) - 27111/2025	S R PANI	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Se No- 28)
97942/2025	03.12.2025	WP (C) - 27111/2025	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-02		(Se No- 28)
97943/2025	03.12.2025	WP (C) - 38462/2020	K C PANDA	C.O.	COURT NO. 1	Order Dtd. 2025-07-23	WRIT BRANCH-6	(Se No- 24)
97944/2025	03.12.2025	BLAPL- 9247/2025	R.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	BAIL-1	(Se No- 15)
97945/2025	03.12.2025	BLAPL- 3437/2025	MR MAHAKUD	C.O.	COURT NO. 1	Order Dtd. 2025-12-01		(Se No- 15)
97946/2025	03.12.2025	BLAPL- 10544/2025	MK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	BAIL-1	(Se No- 15)
97947/2025	03.12.2025	BLAPL- 10240/2025	GR PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No- 15)
97948/2025	03.12.2025	BLAPL- 8866/2025	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	BAIL-2	(Se No- 12)
97949/2025	03.12.2025	BLAPL- 9175/2025	MR SAHOO	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No- 12)
97950/2025	03.12.2025	BLAPL- 9101/2025	HK MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No- 12)
97951/2025	03.12.2025	BLAPL- 11432/2025	B DAS	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	BAIL-1	(Se No- 16)

97952/2025	03.12.2025	BLAPL-7414/2025	PK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	BAIL-2	(Se No-16)
97953/2025	03.12.2025	BLAPL-4818/2025	PK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-01		(Se No-16)
97954/2025	03.12.2025	BLAPL-10314/2025	SC BAIRIGANJAN	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	BAIL-1	(Se No-16)
97955/2025	03.12.2025	BLAPL-9354/2025	PRADEEP KUMAR DAS	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-16)
97956/2025	03.12.2025	BLAPL-8758/2025	SK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2025-12-01	BAIL-1	(Se No-16)
97957/2025	03.12.2025	BLAPL-8832/2025	LC BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	BAIL-2	(Se No-16)
97958/2025	03.12.2025	BLAPL-9153/2025	M NAYAK	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-16)
97959/2025	03.12.2025	CONTC-5744/2025	PK JENA	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-16)
97960/2025	03.12.2025	BLAPL-10586/2025	BABALU BARIK	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-16)
97961/2025	03.12.2025	BLAPL-9013/2025	BB MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-16)
97962/2025	03.12.2025	BLAPL-9258/2025	PK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	BAIL-1	(Se No-16)
97963/2025	03.12.2025	BLAPL-9232/2025	PK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	BAIL-1	(Se No-15)
97964/2025	03.12.2025	BLAPL-11355/2025	RK MALLICK	C.O.	COURT NO. 1	Order Dtd. 2025-12-01		(Se No-15)
97965/2025	03.12.2025	BLAPL-10948/2025	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-15)
97969/2025	03.12.2025	BLAPL-10866/2025	BISWARANJAN DALAI	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	BAIL-1	(Se No-15)
97970/2025	03.12.2025	BLAPL-9253/2025	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-13)
97971/2025	03.12.2025	BLAPL-9255/2025	KARTIK CHANDRA TRIPATHY	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	BAIL-1	(Se No-13)
97972/2025	03.12.2025	BLAPL-7158/2025	H. K. PATRA	C.O.	COURT NO. 1	Order Dtd. 2025-12-01		(Se No-13)
97973/2025	03.12.2025	BLAPL-10590/2025	P. K. BEHERA	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-13)
97975/2025	03.12.2025	BLAPL-	SUVENDU BARIK	C.O.	COURT	Order Dtd. 2025-12-02	BAIL-1	(Se No-13)

		11544/2025			NO. 1			No-15)
97977/2025	03.12.2025	ABLAPL-11379/2025	J. D. MUDULI	C.O.	COURT NO. 1	Order Dtd. 2025-12-02		(Se No-15)
97979/2025	03.12.2025	BLAPL-11436/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 1	Order Dtd. 2025-12-02	BAIL-2	(Se No-
97997/2025	03.12.2025	CRLREV-306/2024	L D SAHU	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-15	CRIMINAL REVISION	(Se No-
97709/2025	03.12.2025	ABLAPL-9935/2025	ADVOCATE ABINASH GIRI	GENERAL		Entire Document		(Se No-
97715/2025	03.12.2025	WP (C) - 32858/2025	MURALIDHAR BISWAL	GENERAL		Entire Brief	WRIT BRANCH (DIVISION BENCH-1)	(Se No-10)
97717/2025	03.12.2025	WP (C) - 29765/2025	MURALIDHAR BISWAL	GENERAL		Entire Brief	WRIT BRANCH-7	(Se No-15)
97718/2025	03.12.2025	ABLAPL-13523/2025	BIDYADHAR PANDA	GENERAL		Order Dtd. 2025-12-02		(Se No-15)
97719/2025	03.12.2025	ABLAPL-13544/2025	KALU CHARAN SWAIN	GENERAL		Order Dtd. 2025-12-02		(Se No-15)
97720/2025	03.12.2025	ABLAPL-5550/2025	GHANASHYAM MUDULI	GENERAL		Order Dtd. 2025-12-02		(Se No-15)
97721/2025	03.12.2025	WP (C) - 19476/2025	KABITA PATRA	GENERAL		Order Dtd. 2025-12-02	WRIT BRANCH-5	(Se No-20)
97724/2025	03.12.2025	WP (C) - 35626/2022	PRASANNA KUMAR NAND	GENERAL		Order Dtd. 2025-12-02	WRIT BRANCH-4	(Se No-19)
97736/2025	03.12.2025	CONTC-4889/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-12-02		(Se No-19)
97737/2025	03.12.2025	CONTC-5531/2025	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-12-02		(Se No-19)
97738/2025	03.12.2025	CONTC-6430/2024	SANDHYARANI PANI	GENERAL		Order Dtd. 2025-12-02		(Se No-19)
97791/2025	03.12.2025	RVWPET (RP) - 36/2018	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-13	OA Branch	(Se No-
97792/2025	03.12.2025	BLAPL-9395/2025	BAISHNAB CHARAN PATRA	GENERAL		Order Dtd. 2025-11-29		(Se No-
97835/2025	03.12.2025	CRLMC-4998/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-11-27		(Se No-
97845/2025	03.12.2025	WP (C) - 3477/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-02-20	WRIT BRANCH-4	(Se No-46)
97847/2025	03.12.2025	WP (C) -	MANOJ KUMAR	GENERAL		Order Dtd. 2024-12-02	WRIT	(Se

		15500/2021	RANA				BRANCH-6	No-25)
97848/2025	03.12.2025	WP (C) - 40494/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2023-12-21	WRIT BRANCH-7	(Se No-
97854/2025	03.12.2025	WP (C) - 27990/2025	JAGANNATH SENAPATI	GENERAL		Petition With Annexures		(Se No-
97855/2025	03.12.2025	WP (C) - 2342/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-27		(Se No-
97856/2025	03.12.2025	WP (C) - 2344/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-27	WRIT BRANCH-7	(Se No-44)
97857/2025	03.12.2025	WP (C) - 2345/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-27		(Se No-44)
97858/2025	03.12.2025	WP (C) - 2332/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-27	WRIT BRANCH-7	(Se No-44)
97859/2025	03.12.2025	CRLMC-4681/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-12-02	CRIMINAL MISC	(Se No-
97861/2025	03.12.2025	BLAPL-5729/2010	DEBENDRANATH BISWAL	GENERAL		Entire Document		(Se No-
97862/2025	03.12.2025	WP (C) - 2339/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-27	WRIT BRANCH-7	(Se No-44)
97863/2025	03.12.2025	WP (C) - 2341/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-27		(Se No-44)
97865/2025	03.12.2025	WP (C) - 2357/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01-27	WRIT BRANCH-7	(Se No-44)
97866/2025	03.12.2025	ABLAPL-11824/2024	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2025-12-03		(Se No-44)
97894/2025	03.12.2025	WP (C) - 32454/2025	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2025-11-24		(Se No-44)
97895/2025	03.12.2025	FAO-85/2022	MANAS PATI	GENERAL		Order Dtd. 2022-10-13	MISC. APPEAL SEC.	(Se No-
97896/2025	03.12.2025	MACA-1237/2024	JAYDEV BHOI	GENERAL		Judgement Dtd. 2025-03-18		(Se No-
97966/2025	03.12.2025	CONTC-2401/2019	MANOJ KUMAR RANA	GENERAL		Petition With Annexures	CONTEMPT	(Se No-
97967/2025	03.12.2025	WP (C) - 23466/2011	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2019-07-30	WRIT BRANCH-6	(Se No-35)
97722/2025	03.12.2025	CRLREV-979/2025	P.BEURA	GENERAL		Order Dtd. 2025-12-02		(Se No-35)
97723/2025	03.12.2025	CRLREV-856/2025	P.BEURA	GENERAL		Order Dtd. 2026-01-05		(Se No-35)
97802/2025	03.12.2025	WP (C) -	S. C. DAS	GENERAL		Order Dtd. 2025-12-01		(Se

			31477/2025						No-35
97812/2025	03.12.2025	OJC-4269/1999	J BEHERA	GENERAL					(Se No-35)
97813/2025	03.12.2025	CRLMC-267/2018	S BISWAL	GENERAL				CRIMINAL MISC	(Se No-35)
97814/2025	03.12.2025	WP (C) - 17792/2021	S NAYAK	GENERAL				WRIT BRANCH-1	(Se No-35)
97815/2025	03.12.2025	WP (C) - 17792/2021	S NAYAK	GENERAL				WRIT BRANCH-1	(Se No-35)
97816/2025	03.12.2025	WP (C) - 17792/2021	S NAYAK	GENERAL				WRIT BRANCH-1	(Se No-35)
97817/2025	03.12.2025	WP (C) - 17792/2021	S NAYAK	GENERAL				WRIT BRANCH-1	(Se No-35)
97818/2025	03.12.2025	WP (C) - 17965/2021	S NAYAK	GENERAL				WRIT BRANCH-3	(Se No-33)
97819/2025	03.12.2025	WP (C) - 17965/2021	S NAYAK	GENERAL				WRIT BRANCH-3	(Se No-33)
97820/2025	03.12.2025	WP (C) - 17955/2021	S NAYAK	GENERAL				WRIT BRANCH-3	(Se No-33)
97821/2025	03.12.2025	WP (C) - 17955/2021	S NAYAK	GENERAL				WRIT BRANCH-3	(Se No-33)
97822/2025	03.12.2025	WP (C) - 17955/2021	S NAYAK	GENERAL				WRIT BRANCH-3	(Se No-33)
97823/2025	03.12.2025	WP (C) - 17955/2021	S NAYAK	GENERAL				WRIT BRANCH-3	(Se No-33)
97825/2025	03.12.2025	WP (C) - 17955/2021	S NAYAK	GENERAL				WRIT BRANCH-3	(Se No-33)
97826/2025	03.12.2025	WP (C) - 29745/2023	S SAMAL	GENERAL				WRIT BRANCH (DIVISION BENCH-3)	(Se No-12)
97827/2025	03.12.2025	WP (C) - 13346/2019	G D SINGH	GENERAL				WRIT BRANCH (DIVISION BENCH)	(Se No-11)
97828/2025	03.12.2025	WP (C) - 19964/2016	G R PATRA	GENERAL				WRIT BRANCH-4	(Se No-27)
97829/2025	03.12.2025	WP (C) - 33443/2025	YASHOBANT DAS	GENERAL		Order Dtd. 2025-11-26		WRIT BRANCH-2	(Se No-34)
97830/2025	03.12.2025	ELPET-29/2024	M K SWAIN	GENERAL					(Se No-34)

97831/2025	03.12.2025	CONTC-4508/2025	M NAIK	GENERAL					(Se No-34)
97832/2025	03.12.2025	CONTC-6068/2024	M NAIK	GENERAL					(Se No-34)
97833/2025	03.12.2025	CONTC-4168/2025	M NAIK	GENERAL					(Se No-34)
97834/2025	03.12.2025	WP (C) - 11478/2025	H JENA	GENERAL				WRIT BRANCH (DIVISION BENCH-2)	(Se No-10)
97836/2025	03.12.2025	WP (C) - 6097/2025	S K PARIDA	GENERAL				WRIT BRANCH-7	(Se No-18)
97837/2025	03.12.2025	CRLMP-1256/2025	G B SWAIN	GENERAL					(Se No-18)
97838/2025	03.12.2025	CRLREV-774/2025	P S DAS	GENERAL					(Se No-18)
97839/2025	03.12.2025	WP (C) - 33546/2025	S SAMAL	GENERAL				WRIT BRANCH-1	(Se No-)
97840/2025	03.12.2025	ABLAPL-13577/2025	P K DASH	GENERAL				BAIL-2	(Se No-12)
97841/2025	03.12.2025	BLAPL-8321/2025	B SINGH	GENERAL					(Se No-12)
97842/2025	03.12.2025	WP (C) - 27555/2025	P K DASH	GENERAL				WRIT BRANCH-6	(Se No-25)
97843/2025	03.12.2025	CRLMC-2037/2025	P S DAS	GENERAL					(Se No-25)
97844/2025	03.12.2025	RSA-79/2025	D NAYAK	GENERAL				SECOND APPEAL	(Se No-)
97846/2025	03.12.2025	ABLAPL-12769/2025	G C BARIK	GENERAL					(Se No-)
97868/2025	03.12.2025	ABLAPL-13504/2025	B. N. SAHU	GENERAL		Order Dtd. 2025-12-02			(Se No-)
97869/2025	03.12.2025	CRLMC-5048/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-12-02			(Se No-)
97870/2025	03.12.2025	BLAPL-10549/2025	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2025-12-02			(Se No-)
97881/2025	03.12.2025	ABLAPL-8856/2025	D. MOHAPATRA	GENERAL		Order Dtd. 2025-11-19			(Se No-)
97897/2025	03.12.2025	OJC-17399/2001	R C MOHAPATRA	GENERAL					(Se No-)
97901/2025	03.12.2025	BLAPL-10350/2025	K K NATH	GENERAL					(Se No-)
97903/2025	03.12.2025	RSA-6/2020	S K MOHANTY	GENERAL				SECOND	(Se No-)

								APPEAL	No-
97904/2025	03.12.2025	WP (C) - 15134/2008	A K PARIDA	GENERAL					(Se No-
97905/2025	03.12.2025	WP (C) - 22144/2022	S K NAYAK	GENERAL				WRIT BRANCH (DIVISION BENCH-2)	(Se No- 11)
97906/2025	03.12.2025	WP (C) - 17386/2009	S NAYAK	GENERAL					(Se No- 11)
97907/2025	03.12.2025	WPCRL- 1035/2010	A K SAHOO	GENERAL					(Se No- 11)
97908/2025	03.12.2025	WP (C) - 24617/2011	B DAS	GENERAL				WRIT BRANCH-8	(Se No- 42)
97910/2025	03.12.2025	ABLAPL- 13409/2025	A T NAYAK	GENERAL					(Se No- 42)
97911/2025	03.12.2025	CRLMC- 3159/2025	A K DAS	GENERAL					(Se No- 42)
97912/2025	03.12.2025	CRLMC- 3159/2025	A K DAS	GENERAL					(Se No- 42)
97913/2025	03.12.2025	CRLMP- 1374/2025	S DASH	GENERAL					(Se No- 42)
97914/2025	03.12.2025	ABLAPL- 2647/2025	HIMANSHU KUMR BHOL	GENERAL		Order Dtd. 2025-06-24			(Se No- 42)
97915/2025	03.12.2025	WP (C) - 32436/2024	S DASH	GENERAL				WRIT BRANCH (DIVISION BENCH-2)	(Se No- 11)
97918/2025	03.12.2025	ABLAPL- 13461/2025	A PARIDA	GENERAL				BAIL-2	(Se No- 18)
97919/2025	03.12.2025	CMP- 369/2025	S SAHOO	GENERAL					(Se No- 18)
97920/2025	03.12.2025	CRLMC- 3160/2025	A K DAS	GENERAL					(Se No- 18)
97921/2025	03.12.2025	CRLMC- 3160/2025	A K DAS	GENERAL					(Se No- 18)
97923/2025	03.12.2025	CONTC- 5505/2025	S S PRADHAN	GENERAL					(Se No- 18)
97926/2025	03.12.2025	WA- 2395/2024	S K NAYAK	GENERAL					(Se No- 18)

97927/2025	03.12.2025	CMP-1116/2025	P K SWAIN	GENERAL					(Se No-18)
97928/2025	03.12.2025	WP (C) - 25509/2025	S NAYAK	GENERAL				WRIT BRANCH-6	(Se No-35)
97929/2025	03.12.2025	RVWPET-258/2025	S NAYAK	GENERAL				CIVIL REVISION	(Se No-)
97930/2025	03.12.2025	WP (C) - 33356/2025	K K NATH	GENERAL				WRIT BRANCH-8	(Se No-29)
97931/2025	03.12.2025	ABLAPL-13279/2025	M SWAIN	GENERAL				BAIL-1	(Se No-)
97968/2025	03.12.2025	CRLMC-5049/2025	KIRTAN DANG	GENERAL		Order Dtd. 2025-12-02		CRIMINAL MISC	(Se No-)
97974/2025	03.12.2025	WPC (OAC) - 4230/2016	R K MAHABHOI	GENERAL				OA Branch	(Se No-)
97976/2025	03.12.2025	WP (C) - 3351/2021	C RANA	GENERAL				WRIT BRANCH-6	(Se No-24)
97978/2025	03.12.2025	WP (C) - 11950/2022	J DEHURY	GENERAL				WRIT BRANCH-1	(Se No-31)
97980/2025	03.12.2025	WP (C) - 3948/2021	J DEHURY	GENERAL				WRIT BRANCH-6	(Se No-25)
97981/2025	03.12.2025	FAO-319/2012	D BISWAL	GENERAL				MISC. APPEAL SEC.	(Se No-)
97982/2025	03.12.2025	CMP-1342/2016	P K SWAIN	GENERAL					(Se No-)
97983/2025	03.12.2025	WP (C) - 13017/2018	M R SAHOO	GENERAL				WRIT BRANCH-2	(Se No-)
97984/2025	03.12.2025	CMP-1230/2018	B K DAS	GENERAL				WRIT BRANCH-3	(Se No-11)
97985/2025	03.12.2025	OJC-10903/1999	D J SWAIN	GENERAL					(Se No-11)
97986/2025	03.12.2025	FA-451/1982	M NAYAK	GENERAL					(Se No-11)
97987/2025	03.12.2025	WP (C) - 8400/2007	M BARAL	GENERAL				WRIT BRANCH (DIVISION BENCH-3)	(Se No-11)
97988/2025	03.12.2025	WP (C) - 8399/2007	M BARAL	GENERAL				WRIT BRANCH (DIVISION BENCH-3)	(Se No-11)
97989/2025	03.12.2025	MATA-59/2023	A K MISHRA	GENERAL				FIRST APPEAL	(Se No-)
97990/2025	03.12.2025	MACA-	B K LENKA	GENERAL				MISC.	(Se No-)

		558/2008					APPEAL SEC.	No-
97991/2025	03.12.2025	MACA-789/2010	B K LENKA	GENERAL			MISC. APPEAL SEC.	(Se No-
97992/2025	03.12.2025	WP (C) - 7023/2008	B K MOHARANA	GENERAL				(Se No-
97993/2025	03.12.2025	CRLMC-3452/2023	S SAMAL	GENERAL			CRIMINAL MISC	(Se No-
97994/2025	03.12.2025	WP (C) - 5169/2013	Y DAS	GENERAL				(Se No-
97995/2025	03.12.2025	OJC-4995/1991	Y DAS	GENERAL			WRIT BRANCH-6	(Se No-24
97996/2025	03.12.2025	OJC-2560/1990	S BISWAL	GENERAL				(Se No-24
97998/2025	03.12.2025	ABLAPL-13613/2025	B ROUT	GENERAL		Order Dtd. 2025-12-03		(Se No-24
97999/2025	03.12.2025	WP (C) - 26968/2025	SUNIL KUMAR SWAIN	GENERAL		Order Dtd. 2025-11-24	WRIT BRANCH (DIVISION BENCH-1)	(Se No-10
98000/2025	03.12.2025	ABLAPL-9657/2025	RK SARANGI	GENERAL		Order Dtd. 2025-12-02Vakalatnama, Petition With Annexures,	BAIL-2	(Se No-17
98001/2025	03.12.2025	CRLMC-4061/2025	RK SARANGI	GENERAL		Order Dtd. 2025-12-02		(Se No-17
98002/2025	03.12.2025	CRLMC-4903/2025	SK BEHERA	GENERAL		Order Dtd. 2025-12-03		(Se No-17
98003/2025	03.12.2025	CRLREV-884/2025	S. CHOUDHURY	GENERAL		Order Dtd. 2025-12-01		(Se No-17
98004/2025	03.12.2025	ABLAPL-13606/2025	PK JENA	GENERAL		Order Dtd. 2025-12-03		(Se No-17
98005/2025	03.12.2025	ABLAPL-12263/2025	S DASH	GENERAL		Order Dtd. 2025-12-03		(Se No-17
98006/2025	03.12.2025	ABLAPL-13581/2025	S DASH	GENERAL		Order Dtd. 2025-12-03		(Se No-17
98007/2025	03.12.2025	ABLAPL-13578/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-03	BAIL-1	(Se No-
98008/2025	03.12.2025	CRLMC-5044/2025	TK BARIK	GENERAL		Order Dtd. 2025-12-02		(Se No-
98009/2025	03.12.2025	WP (C) - 22578/2025	KN SAHOO	GENERAL		Order Dtd. 2025-11-17		(Se No-
98010/2025	03.12.2025	CRLMP-1563/2025	PN NAYAK	GENERAL		Order Dtd. 2025-12-03		(Se No-

98011/2025	03.12.2025	CRLREV-884/2025	S HUSSAIN	GENERAL		Order Dtd. 2025-12-01		(Se No-
98012/2025	03.12.2025	WP (C) - 1240/2025	BC PANDA	GENERAL		Order Dtd. 2025-01-17	WRIT BRANCH-5	(Se No-20)
98013/2025	03.12.2025	WP (C) - 29162/2025	GOPINATH SETHI	GENERAL		Order Dtd. 2025-11-28	WRIT BRANCH-5	(Se No-21)
98014/2025	03.12.2025	CRLMP-1080/2025	NK ROUT	GENERAL		Order Dtd. 2025-11-27		(Se No-21)
98015/2025	03.12.2025	WP (C) - 33435/2025	PN NAYAK	GENERAL		Order Dtd. 2025-12-02	WRIT BRANCH-5	(Se No-22)
98016/2025	03.12.2025	RSA-560/2025	KN SAHOO	GENERAL		Order Dtd. 2025-12-02	SECOND APPEAL	(Se No-
98017/2025	03.12.2025	CRP-41/2025	P BEHERA	GENERAL		Order Dtd. 2025-10-17	CIVIL REVISION	(Se No-
98018/2025	03.12.2025	WP (C) - 33510/2025	BIJAY KUMAR BEHERA	GENERAL		Order Dtd. 2025-12-03	WRIT BRANCH-5	(Se No-22)
98019/2025	03.12.2025	WP (C) - 32554/2025	RK MOHAPATRA	GENERAL		Order Dtd. 2025-12-02		(Se No-22)
98020/2025	03.12.2025	RSA-559/2025	SUKANTA KUMAR NAYAK (2)	GENERAL		Order Dtd. 2025-11-26	SECOND APPEAL	(Se No-

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